

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 30.04.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/272/2023
NAME OF THE COMPANY	Naolin Infrastructure Pvt Ltd
NAME OF THE PETITIONER(S)	Canara Bank
NAME OF THE RESPONDENT(S)	Naolin Infrastructure Pvt Ltd
UNDER SECTION	7 of IBC

**ORDER**

**Present:** Ld. Counsel Mr. Manav Gecil Thomas for the Petitioner.  
Ld. Counsel V.K. Sajith for the Respondent.

Last opportunity is granted for filing of counter within 7 days. In the meantime, rejoinder, if any, may be filed thereafter. **Matter is adjourned to 19.06.2024.**

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**